

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

ORIGINAL APPLICATION NO: 359/2003.

this, the 12th day of December 2003.

HON'BLE SHRI S.P. ARYA MEMBER(A)

Sri Sukhapal Singh, aged about 24 years S/o Late  
Sri Lachhaman Prasad R/o Village and Post Ahmad  
Nagar, Tahsil Gola Gokaran Nath Distt. Kheri.

...Applicant.

BY Advocate Shri A.P. Singh.

VERSUS

1. Union of India, through Secretary Post and  
Telegramme Department, New Delhi.
2. Director, Postal Services, Lucknow Division,  
Lucknow.
3. Supdt. Post Offices Kheri, Distt. Kheri.

...Respondents.

BY Advocate Shri P.K. Singh.

ORDER(ORAL)

AS PER SHRI S.P. ARYA MEMBER(A)

The father of the applicant was serving under the Respondent No. 3 at Post Office Kheri Distt. Kheri as 'Postman' and died while in service on 25.3.1992. The matter of compassionate appointment is <sup>under</sup> ~~on~~ consideration of the C.P.M.G. U.P. Circle. A representation dated 20.12.2002 (Annexure No. 6) is already pending with the respondents. ~~With the agreement of the both the parties,~~ ~~and~~ The counsels/<sup>respondents</sup> are directed to consider the representation of the applicant and pass reasoned and speaking order within a period of three months from the date of receipt of copy of this order and communicate such an order to the applicant

also.

2. The O.A. is disposed of as above. No order as to costs.

APR 24 1968  
MEMBER(A)